

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 125(ND)/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2016

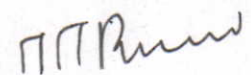
NAME OF THE COMPANY: M/s. Skipper Seil Ltd.

SECTION OF THE COMPANIES ACT: 621 A

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Rishi Sood	Adv.	Pehmon	Rishi Sood

**Order**

List for orders on 5.9.2016.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)

29<sup>th</sup> August, 2016  
(P.K. SUD)